

Mr. Speaker: I will now put all the cut motions to the Supplementary Demands for Grants (Railways) to the vote of the House.

All the cut motions were put and negatived.

Mr. Speaker: I will now put the Supplementary Demands for Grants (Railways) to the vote of the House. The question is:

"That the respective Supplementary sums not exceeding the amounts shown in the third column of the order paper be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1967, in respect of Demands Nos. 2, 4 to 9, 16 and 20 entered in the second column thereof subject to the following modifications:

- (1) that in respect of Demand No. 4 instead of Rs. 3,08,13,000, Rs. 3,01,36,000 only be granted;
- (2) that in respect of Demand No. 6 instead of Rs. 10,89,79,000, Rs. 9,61,24,000 only be granted;
- (3) that in respect of Demand No. 8 instead of Rs. 4,58,96,000, Rs. 4,19,29,000 only be granted;
- (4) that in respect of Demand No. 7 instead of Rs. 7,80,82,000, Rs. 7,08,91,000 only be granted;
- (5) that in respect of Demand No. 8 instead of Rs. 2,81,92,000, Rs. 2,32,71,000 only be granted;
- (6) that in respect of Demand No. 9 instead of Rs. 86,87,000, Rs. 67,78,000 only be granted;
- (7) that in respect of Demand No. 16 instead of Rs. 42,41,000,

Rs. 36,62,000 only be granted." The motion was adopted.

17.22 hrs.

APPROPRIATION (RAILWAYS) VOTE ON ACCOUNT BILL*, 1967

The Minister of Railways (Shri C. M. Poonacha): I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1967-68 for the purposes of Railways.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1967-68 for the purposes of Railways".

The motion was adopted.

Shri C. M. Poonacha: I introduce** the Bill.

17.22½ hrs.

APPROPRIATION (RAILWAYS) BILL*, 1967

The Minister of Railways (Shri C. M. Poonacha): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1966-67 for the purposes of Railways.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1966-67 for the purposes of Railways".

The motion was adopted.

Shri C. M. Poonacha: I introduce** the Bill.

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**Introduced with the recommendation of the President.